

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PARVIN EXIM PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Parvin Exim Private Limited
2.	Date of incorporation of corporate debtor	19.08.2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900GJ2014PTC080516
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No-507, Block-A, Safal Solitaire Park Nr Divyabhaskar Press, S.G.Highway, Makarba Ahmedabad, Gujarat- 380051.
6.	Insolvency commencement date in respect of corporate debtor	01.01.2020 (Copy of order received on 10.01.2020)
7.	Estimated date of closure of insolvency resolution process	28.06.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Sanjay Gupta Reg No: IBBI/IPA-001/IP-P00117/2017-18/10252
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered address: E-10A, Kailash Colony, Greater Kailash-1, New Delhi, Delhi, 110048 Email id: sanjaygupta@aaainsolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: AAA Insolvency Professionals LLP E-10A, Kailash Colony, Greater Kailash-1, New Delhi 110048 Email id: parvinexim@aaainsolvency.com
11.	Last date for submission of claims	24.01.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Parvin Exim Private Limited on 01.01.2020 (Copy of order received on 10.01.2020).

The creditors of Parvin Exim Private Limited are hereby called upon to submit their claims with proof on or before 24.01.2020 to the interim resolution professional at the address mentioned against entry No. 10.

Sanjay Gupta



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sanjay Gupta

Interim Resolution Professional

In the matter of Parvin Exim Private Limited

Registration No: IBBI/IPA-001/IP-P00117/2017-18/10252



Date: 12.01.2020

Place: New Delhi